

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. (IB)-09(PB)/2017
CA NO.

CORAM:

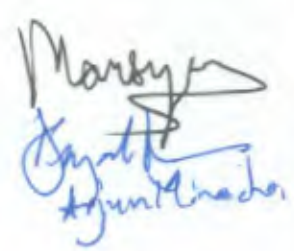
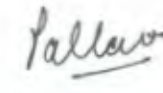
PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2017

NAME OF THE COMPANY: M/s. Tomorrow Sales Agency Pvt. Ltd. V/s. M/s. Raipur Power
and Steel & Ors.

SECTION OF THE COMPANIES ACT: U/s 7 Insolvency Bankruptcy Code 2016

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------------------------|-----------------------|--------------|---------------------|---|
| 1. | DR. U.K CHAUDHARY, | Sr. Adv | PETITIONER |  |
| 2. | Mr. DEEPAK BISWAS, | Adv | | |
| 3. | Mr. MANSUMYER SINGH, | Adv | | |
| 4. | Mr. ARJUN MINOCHA, | Adv | | |
| 5. | Mr. HIMANSHU VIS, | Adv | | |
| | Mr. ARUN KATHPALIA, | Sr. Adv | PETITIONER | |
| 1. | Mr. Abhinav Vashishat | (Senior Adv) | RESPONDENT NO. 1 |  |
| 2. | Mr. Varun Jain | (Adv) | | |
| 3. | Ms. Priya Singh | (Adv) | | |
| 4. | Mr. Saurav Gupta | (Adv) | | |
| 5. | Mr. Akhesh kumar | (Adv) | | |
| 6. | Ms. Pallavi | (Adv) | | |
| List on 23.02.2017 for orders. | | | | |

Sd/-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd/-
(R. VARADHARAJAN)
MEMBER (J)